

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.104

New IA/2749/ND/2023 IN IB/82/ND/2018

IN THE MATTER OF:

Tricolite Electrical Industries Ltd.	...	Applicant
Versus		
HBN Homes Colonisers Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.05.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohit Nandwani, Adv.
For the Respondent :

ORDER

New IA/2749/ND/2023

This is an application filed by the Resolution Professional under Section 66 read with Section 70 of IBC as well as with Rule 11 of NCLT Rules, 2016.

We have heard the submissions made by the Ld. Counsel for the Resolution Professional. Let **notice** be served upon the Respondents for their appearance as well as for filing the reply.

Let the matter be fixed for hearing on **03.07.2023**.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)